## BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH

AHMEDABAD

C.P. (I.B) No. 120/9/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.11.2017

Name of the Company:

TVS Interconnect Systems Pvt Ltd.

V/s.

ORG Informatics Ltd.

Section of the Companies Act:

Section 9 of the Insolvency and Bankruptoy

<u>Code</u>

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. Amn'ta A Patel

Adv.

Respondent

MAN

2. NANDISH CHUDGAR ADV

PETITIONER

## ORDER

Learned Advocate Mr. Nandish Chudgar i/b Nanavati & Associates present for Operational Creditor/Petitioner. Learned Advocate Ms. Megha Jani present for Respondent.

Objections filed.

At request of learned Counsel for petitioner.

List the matter on 24.11.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 13th day of November, 2017.